

**Court-II**  
**In the Appellate Tribunal for Electricity, New Delhi**  
*(Appellate Jurisdiction)*

**IA No. 198 of 2016 in Appeal No.301 of 2015**

**Dated : 18<sup>th</sup> May, 2016**

**Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER**  
**HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER**

**In the Matter of:**

**Tata Power Delhi Distribution Ltd. ... Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Sakya Singha Chaudhuri,  
Mr. Anand Kr. Srivastava and  
Ms Molshri Bhatnagar

Counsel for the Respondent(s) : Mr Pradeep Misra for DERC  
Mr. Buddy A. Ranganadhan, Mr. Hasan  
Murtaza for Intervener  
Mr. Raghuvamsy

**ORDER**

IA No. 198 of 2016 had been filed by BSES Yamuna Power Ltd., seeking vacation of stay order dated 07.04.2016, passed by this Appellate Tribunal in this appeal, being Appeal No. 301 of 2015.

Mr. Sanjay Sen, learned Sr. advocate appearing for the main appellant, namely TPDDL, has filed reply to the said IA and Mr. Buddy Ranganadhan, appearing for BSES Rajdhani Power Ltd., prays for and is granted two weeks time to file rejoinder to the said IA No. 198 of 2016. Since two weeks time is being prayed by the BSES Rajdhani Power Ltd. it self, while on the one hand seeking stay of the vacation order, we post the matter for **05<sup>th</sup> July, 2016**.

The Stay Order dated 07.04.2016 passed by this Appellate Tribunal in this appeal shall continue till the disposal of this IA No.198 of 2016.

So far as the second part of the order, relating to Mr. A.K.Dutta, is concerned, we have heard him in person and we will deal on this application on the next date, i.e. 05<sup>th</sup> July, 2016.

The date of 01<sup>st</sup> June, 2016, fixed for hearing of the Appeal No.301 of 2015, vide our order dated 07.04.16, is hereby cancelled and the appeal shall be heard on the next date i.e. 05<sup>th</sup> July, 2016.

**( T. Munikrishnaiah )**  
**Technical Member**

**( Justice Surendra Kumar )**  
**Judicial Member**

*sh/kt*